

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6896
ANSWERED ON:17.05.2012
ANGLO INDIAN COMMUNITY
Dias Dr. Charles

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to declare the Anglo-Indian community in the country as an Ethnic and Linguistic Minority, considering their European lineage as defined in Article 366 (2) of the Constitution of India and their language i.e. English;
- (b) if so, the details thereof;
- (c) whether the Government is aware that majority in the Anglo-Indian Community in India are economically and educationally backward;
- (d) if so, whether the Government prepares separate welfare schemes for their upliftment; and
- (e) if so, the details thereof?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) & (b): No, Madam.

(c) : No separate study has been undertaken by this Ministry on the educational and economic backwardness of the Anglo-Indian Community since they are not notified as minorities under Section 2 (c) of the National Commission for Minorities Act, 1992.

(d) & (e) : Do not arise in view of (c) above.